

GOVERNMENT OF INDIA  
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP  
**LOK SABHA**  
**UNSTARRED QUESTION NO – 99**  
ANSWERED ON 25/11/2024

**NATIONAL APPRENTICESHIP PROMOTION SCHEME -2**

99. SHRI PRADYUT BORDOLOI :

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state :

- (a) the details regarding the number of registered establishments under the National Apprenticeship Promotion Scheme-2 (NAPS-2) in the North Eastern Region (NER) and the number that have engaged at least one apprentice since registration;
- (b) whether less than a third of the registered establishments under NAPS-2 in the NER have engaged at least one apprentice since registration and if so, the reasons thereof;
- (c) the details regarding the number of districts in the NER from where there are zero apprentices ;
- (d) whether the Government has evaluated the number of apprentices who dropped out of the NAPS-2 from the NER before completion , if so, the details thereof, State-wise and if not, the reasons therefor; and
- (e) whether the Government maintains data on the number of individuals hired by employers following the completion of their apprenticeship period and if so, the details thereof for the NER?

**ANSWER**

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI JAYANT CHAUDHARY)

(a) & (b) National Apprenticeship Promotion Scheme (NAPS) aims to promote apprenticeship training in the country, including North Eastern Region, by providing partial stipend support to the apprentices engaged under the Apprentices Act, 1961 and Rules there under. National Apprenticeship Promotion Scheme (NAPS) was launched in August 2016. The scheme was extended to continue as NAPS-2 from 2022-23. The number of establishments of NER registered on the portal is 2,636. Around 855 of these establishments have engaged at least one apprentice which is near to 1/3<sup>rd</sup> (32.44%) . Significant reason to this is that the establishments even though they have registered on the portal, most of them are small in nature and face challenges to conduct the apprenticeship training programme.

(c) Out of total 129 districts of NER, in 48 districts, apprentices have not registered on the portal. The state-wise breakup of the 48 districts is given in table-1 below.

Table-1:

S.No	State	Number of districts in which apprentices are not registered on the portal
1.	Arunachal Pradesh	20
2.	Assam	4
3.	Manipur	4
4.	Meghalaya	7
5.	Mizoram	4
6.	Nagaland	7
7.	Sikkim	2
	<b>Grand Total</b>	<b>48</b>

Data source: <https://www.apprenticeshipindia.gov.in/>

(d) & (e): As per the provision of the Apprentices Act, 1961, either the establishment or apprentice makes a request to the concerned Apprenticeship Adviser for the termination of the contract who subsequently terminates the same. A total of 4,756 of apprenticeship contracts have been terminated. With reference to evaluation study of NAPS conducted, the reasons cited for contract termination are higher studies, regular job opportunity, personal/medical reasons, establishment is far away from domicile, apprentices leaves the training without informing the establishment, apprentice not joined the establishment after contract registered/ approved. The State-wise details is given in table-2 below. The training under the scheme is governed by the Apprentices Act, 1961 and Rules there under, wherein it is not obligatory for establishments to hire apprentices as an employee.

Table-2:

S.No	State	Contract Terminated
1.	Arunachal Pradesh	4
2.	Assam	4,349
3.	Meghalaya	82
4.	Mizoram	2
5.	Nagaland	2
6.	Sikkim	202
7.	Tripura	115
	<b>Grand Total</b>	<b>4,756</b>

Data source: <https://www.apprenticeshipindia.gov.in/>

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